

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Internal Audit of defence expenditure is routinely conducted by the Defence Accounts Department (DAD). Audit of procurements under financial powers delegated to various authorities under Ministry of Defence was undertaken by the DAD. Reports of this Internal Audit have been shared with the concerned Services/Agencies. Responses received are being examined and internal audit conclusions will be arrived at. Necessary follow up action will be taken seriously.

Investigation of military hardware purchases from foreign countries

1293. SHRI TARUN VIJAY: Will the Minister of DEFENCE be pleased to state:

(a) how many cases of military hardware purchases from foreign countries are under investigation including helicopters and planes;

(b) the details of all such 'under investigation purchases' and the status of such investigations with the approximate dates of their completion; and

(c) the details of previous investigations completed in regard to military purchases for alleged scams since 1962?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Complaints alleging irregularities in defence procurement are received from various sources from time to time. These complaints are examined and appropriate action, including investigation, is taken. The Defence Procurement Procedure contains stringent provisions aimed at ensuring the highest degree of probity, public accountability and transparency.

Procurement of 12 AW 101 helicopters from Italy

1294. SHRI PRASANTA CHATTERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether India is going to procure 12 AW 101 choppers from Italy;

(b) if so, when the technical specifications of the choppers were drawn; and

(c) whether it is a fact that the technical specifications have since been modified?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The contract for procurement of 12 AW 101 helicopters was signed with M/s. Agusta Westland International Limited, UK on 8th February, 2010.